



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

NOTIFICATION

Srinagar, the 20th of October, 2017

SRO 441 .- In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Fareed Husain Beigh, Advocate, Doda as Additional Public Prosecutor, for a period of one year for the Court of Additional District and Sessions Judge, Doda on terms and conditions as laid down in Government Order No. No.1907 - LD (A) of 2015 dated 22-06-2015.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.

Dated: 20 -10-2017.

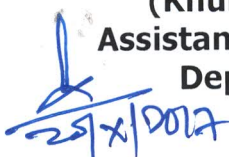
NO: LD(A) 2009/52-II

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Director General of Police, J&K, Srinagar.
3. Principal Secretary to Government, Home Department.
4. Commissioner/Secretary to Government, General Administration Department.
5. District and Sessions Judge, Doda.
6. Deputy Commissioner, Doda .
7. Sr. Superintendent of Police, Doda .
8. Chief Prosecuting Officer, Doda.
9. Private Secretary to Hon'ble Minister for Law Justice and Parliamentary Affairs for information of the Hon'ble Minister.
10. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
11. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
12. Shri Fareed Hussain Beigh, Additional Public Prosecutor, Doda.
13. SRO section, Department of LJ&PA (w. 7. s.c).
14. Concerned file.


(Khursheed Ahmad Bhat)

Assistant Legal Remembrancer,
Department of LJ&PA


29/10/2017